

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Schedule of the First Phase Induction Course for newly appointed Civil Judges Class - II from 2018 Batch (First Batch)

(23.04.2018 to 17.05.2018)

(First Week – 23.04.2018 to 28.05.2018)

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am		SESSION – III 12.00 noon to 1.00 pm		SESSION – IV 2.00 pm to 3.00 pm		SESSION – V 3.15 pm to 4.15 pm		SESSION – VI 4.30 pm to 5.30 pm
23.04.2018 (Monday)	Inauguration of the Course – By Ho'ble Shri Justice Anurag Kumar Shrivastava, Former Judge, High Court of M.P., Shri Mohd. Fahim Anwar, Registrar General, High Court of M.P. & Officers of the Academy	(i) Introduction of Faculty Members and participants with regard to their educational and family background (ii) Brief overview of the Course, methodology & its objective (iii) Test for language skills – Hindi to English and English to Hindi – By Officers of the Academy	T E A B R E A K	Introduction to legacy of Madhya Pradesh Judiciary – Overall legal and Constitutional history of judiciary – Role of Civil Judge in justice dispensation system – By Sanjeev Kalgaonkar, Director In-charge, MPSJA	L U N C H B R E A K	Oath of a Judge – How to be a good judge – Conduct and attributes – By Shri Awdhesh Gupta, Faculty Senior, MPSJA	T E A	Legal writing skills – English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	S H O R T B R E A K	Use of Library and Law search tools – By Shri Awdhesh Gupta, Faculty Senior, MPSJA
24.04.2018 (Tuesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	An overview of the Constitution and Classification of Civil Courts and Jurisdiction – Pecuniary and Territorial aspects (Contd.....) – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA		An overview of the Constitution and Classification of Civil Courts and Jurisdiction – Subject matter aspects – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA		Communication skills with reference to different stakeholders of justice dispensation system (Communication with seniors, staff, litigants, Advocates and administrative heads of officers of other departments, bar, witnesses, and public) – By Sanjeev Kalgaonkar, Director In-charge, MPSJA		Legal writing skills – English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA		Visit to Library of High Court – Introduction to Library, Library Material and Law Library – Guided by Shri Awdhesh Gupta, Faculty Senior, MPSJA
25.04.2018 (Wednesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Kinds of suits generally instituted – Scrutiny of plaint, initial requisites for taking cognizance of a suit (Contd.....) – By Shri Vidhan Maheshwari, Assistant Director, MPSJA		Kinds of suits generally instituted – Scrutiny of plaint, initial requisites for taking cognizance of a suit, – By Shri Vidhan Maheshwari, Assistant Director, MPSJA		Parties to the suits and their representation by Pleaders/Attorney/Agents – By Ms. Swati Bajaj, O.S.D., MPSJA		Legal writing skills - English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Sanjeev Kalgaonkar, Director In-charge, MPSJA		Visit to Library of High Court – How to use Law Library – Searching of a specific book in Library – Guided by Shri Awdhesh Gupta, Faculty Senior, MPSJA

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26.04.2018 (Thursday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Return and rejection of plaint – By Shri Awdhesh Gupta, Faculty Senior, MPSJA	Issuance and service of summons in Civil Matter – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Discussion on law relating to consequence of non-appearance of parties (Order 9 CPC) – By Shri Yashpal Singh, O.S.D., MPSJA	Legal writing skills – English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Visit to Library of High Court – How to use Law Library – Searching of specific query on legal topic and preparation of personal notes and personal digest – Guided by Shri Awdhesh Gupta, Faculty Senior, MPSJA
27.04.2018 (Friday)	Discussion on material/ recap of preceding day's learning –By Officers of the Academy	Written Statement, Counter – Claim and Set off – By Shri Yashpal Singh, O.S.D., MPSJA	Discussion on Section 89 CPC and Order 10 CPC – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Role and duties of Reader, Execution Clerk, Deposition Writer, Process Writer and Board Peon – By Ms. Swati Bajaj, O.S.D., MPSJA	Legal writing skills – English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Visit to Library of High Court – Searching of particular query on legal topic and Preparation of personal notes and personal digest – Guided by Shri Awdhesh Gupta, Faculty Senior, MPSJA
28.04.2018 (Saturday)	Personality Development – Greetings, Introductions and first meetings – By Ms. Monika Anand, Motivational Speaker, Indore	Personality development – Body language, Public Manners, Conduct and Decent Behavior – By Ms. Monika Anand, Motivational Speaker, Indore	Personality development – Dining etiquettes – By Ms. Monika Anand, Motivational Speaker, Indore	Personality development – Essential communication with Officials – By Ms. Monika Anand, Motivational Speaker, Indore	Personality development – Dressing etiquettes – By Ms. Monika Anand, Motivational Speaker, Indore	Personality development – Dressing etiquettes – By Ms. Monika Anand, Motivational Speaker, Indore

- Note:** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones in lecture room is strictly prohibited.
(4) Yoga sessions shall be conducted every day from 7.00 am to 8.30 am in which participation is mandatory.

DIRECTOR IN-CHARGE

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Schedule of the First Phase Induction Course for newly appointed Civil Judges Class II from 2018 Batch (First Batch)

(23.04.2018 to 17.05.2018)

(Second Week – 30.04.2018 to 05.05.2018)

DATE/DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.00 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
30.04.2018 (Monday)	<i>Buddha Purnima's Holiday</i>	<i>Buddha Purnima's Holiday</i>	<i>Buddha Purnima's Holiday</i>	<i>Buddha Purnima's Holiday</i>	<i>Buddha Purnima's Holiday</i>	<i>Buddha Purnima's Holiday</i>
01.05.2018 (Tuesday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Settling date, preparation of Civil Case before recording of evidence, list of witnesses and summoning of witnesses – By Shri S. N. Khare, Former District & Sessions Judge	Discussion on Order 6 Rule 17 CPC, 1908 – By Ms. Swati Bajaj, O.S.D., MPSJA	Recording of evidence in Civil Cases and Examination of witnesses under Order 18 CPC, Exhibition/ admissibility of documents – By Sanjeev Kalgaonkar, Director In-charge, MPSJA	Legal writing skills - English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Framing of Issues – By Shri Awdhesh Gupta, Faculty Senior, MPSJA
02.05.2018 (Wednesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Pre-trial preparations- Examination of parties by the Court, interrogatories, discovery and inspection of documents, production, impounding and return of documents (Os 10 & 11 CPC) (Contd....) – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Pre-trial preparations - Examination of parties by the Court, interrogatories, discovery and inspection of documents, production, impounding and return of documents (Os 12 & 13 CPC) – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Discussion on Order 23 CPC, 1908 – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Legal writing skills - English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	General Clauses Act, 1897 and Madhya Pradesh General Clauses Act, 1957 – Important Provisions – By Shri Awdhesh Gupta, Faculty Senior, MPSJA
03.05.2018 (Thursday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Special suits – Suits by or against Government, Corporations, Minors, persons of unsound mind and Suits by indigent persons – By Shri S. N. Khare, Former District & Sessions Judge	An overview of Specific Relief Act, 1963 (Contd....) – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	An overview of Specific Relief Act, 1963 – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Legal writing skills - English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Shri Yashpal Singh, O.S.D., MPSJA	Role and importance of Nazarat Section of Court – By Ms. Swati Bajaj, O.S.D., MPSJA

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04.05.2018 (Friday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Computation of period of limitation, exclusion of time, effect of legal disability, death and fraud, effect of written acknowledgment of payment/ important provisions on law of limitation (Contd....) – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Computation of period of limitation, exclusion of time, effect of legal disability, death and fraud, effect of written acknowledgment of payment/ important provisions on law of limitation – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Role and importance of Copying and Accounts Section of Court – By Shri Yashpal Singh, O.S.D., MPSJA	Legal writing skills - English – By Ms. Anamika Sisodia Legal writing skills – Hindi – By Shri Yashpal Singh, O.S.D., MPSJA	An overview of different Registers maintained in Court – By Shri Onkar Nath, Member Secretary, SCMSC, High Court of M.P., Jbp
05.05.2018 (Saturday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Role and importance of Record room and Statistical Writer Section of Court – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Role and importance of Malkhana Section of Court – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Visit to various Sections namely Nazarat, Copying, Recordroom, Malkhana, Statistical Writer Section, Library and Accountsts Section of District Court, Jabalpur (Contd....) – By Officers of the Academy	Visit to various Sections namely Nazarat, Copying, Recordroom, Malkhana, Statistical writer Section, Library and Accountst Section of District Court, Jabalpur (Contd....) – By Officers of the Academy	Visit to various Sections namely Nazarat, Copying, Recordroom, Malkhana, Statistical writer Section, Library and Accountst Section of District Court, Jabalpur – By Officers of the Academy

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Schedule of the First Phase Induction Course for newly appointed Civil Judges Class II from 2018 Batch (First Batch)

(23.04.2018 to 17.05.2018)

(Third Week – 07.05.2018 to 12.05.2018)

DATE/DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.00 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
07.05.2018 (Monday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Law relating to temporary injunction – Principles and procedure – By Shri Yashpal Singh, O.S.D., MPSJA	Law relating to temporary injunction - (i) Ex-parte (ii) Mandatory (iii) Breach of injunction – By Shri Yashpal Singh, O.S.D., MPSJA	An overview of the constitution and classification of Criminal Courts and Jurisdiction (territorial and subject matter wise) aspects – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Overview of the programme – The concept of Language – By Shri Kevin Pereira, Jabalpur	Professionalism at workplace – Key issues and communication skills – By Shri Vijay Chandra, Registrar (Vigilance), High Court of M.P.
08.05.2018 (Tuesday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Pre-trial proceedings – Arrest, custody, remand, transit remand – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Pre-trial proceedings – Bail, forfeiture of bail-bonds in view of protection provided under the Constitution – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Discussion on framing of charges – By Shri Awdhesh Gupta, Faculty Senior, MPSJA	You are God's greatest miracle – Our greatest human strengths – By Shri Kevin Pereira, Jabalpur	Time, Stress and Self Management – By Brig. Ashok Kumar Jha, ZRO Jabalpur, DDGRTG, Jabalpur (Cantt.)
09.05.2018 (Wednesday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Cognizance in Criminal Matters – Scrutiny of charge-sheet, limitation and statutory bars, Expunction Report/Final Report – By Shri Yashpal Singh, O.S.D., MPSJA	Key issues relating to complaint cases (Contd..) – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Key issues relating to complaint cases – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Public presentations on – The importance of English today – By Shri Kevin Pereira, Jabalpur	Recording of confession and statement under Section 164 Cr.P.C. – By Ms. Swati Bajaj, O.S.D., MPSJA

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10.05.2018 (Thursday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Discussion on procedure relating to trial by Magistrate - (i) Warrant trial (ii) Summons Trial – By Shri S. N. Khare, Former District & Sessions Judge	T E A B R E A K	Discussion on procedure relating to trial by Magistrate - (i) Summary Trial and allied issues – Post charge admission and Plea Bargaining – By Shri Yashpal Singh, O.S.D., MPSJA	L U N C H B R E A K	Commencement of trial in Criminal Cases – Some procedural aspects – Committal Proceedings (Sections 209 & 323 Cr.PC) – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	T E A B R E A K	The power of self – awareness and Self Confidence – By Shri Kevin Pereira, Jabalpur	S H O R T B R E A K	Importance of Information Technology in Judicial Work and details of e-court mission mode project. – By Shri Yashpal Singh, O.S.D., MPSJA & Shri Vidhan Maheshwari, Assistant Director, MPSJA
11.05.2018 (Friday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Judicial notice and presumptions under Evidence Act – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA		Key issues relating to primary and secondary Evidence – By Shri Vidhan Maheshwari, Assistant Director, MPSJA		Introduction to Electronic Evidence – By Shri Yashpal Singh, O.S.D., MPSJA		Public presentation – Topic of participant's choice – By Shri Kevin Pereira, Jabalpur		Introduction to website of MPSJA and other legal websites, Use of legal softwares like AIR, INDLAW and online legal search – By Shri Yashpal Singh, O.S.D., MPSJA & Shri Vidhan Maheshwari, Assistant Director, MPSJA
12.05.2018 (Saturday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Trial in Criminal Cases – Some procedural aspects – Proceedings in absence of accused under Section 299 Cr.P.C. – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA		How to write a bail order – Considerations and contents – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA		The power of Positive Attitude – By Shri Kevin Pereira, Jabalpur		Usage of NJDG portal, its related links, usage of CIS 2.0 software as per latest guidelines of e-committee (Contd...) – By Shri Yashpal Singh, O.S.D., MPSJA & Shri Vidhan Maheshwari, Assistant Director, MPSJA		Usage of NJDG portal, its related links, usage of CIS 2.0 software as per latest guidelines of e-committee – By Shri Yashpal Singh, O.S.D., MPSJA & Shri Vidhan Maheshwari, Assistant Director, MPSJA

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